

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**No. F.32(3)-HC/2023/4775-825     Dated, Agartala, the 10<sup>th</sup> February, 2023**

**NOTIFICATION**

The Hon'ble High Court has been pleased to declare **16<sup>th</sup> February, 2023 (Thursday) as Holiday** in respect of the High Court and the Courts subordinate thereto in pursuance of the Notification No.F.17(4)-GA(SA)/2019/1091-1108 dated 04.02.2023 issued by the Government of Tripura in General Administration (SA) Department to enable the voters to exercise their right of franchise during the ensuing Assembly Election.

**The 15<sup>th</sup> July, 2023 (Saturday) shall be the Court Working day for the High Court in lieu of 16<sup>th</sup> February, 2023 (Thursday).**

By order,  
Sd/-  
(V. Pandey)  
**Registrar General**

Copy to:-

01. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
03. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
04. The Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi;
05. The Secretary General, Supreme Court of India, New Delhi;
06. The Registrar Generals, all the High Courts of India;
07. The Advocate General, Tripura, Agartala;
08. The Government Advocate, High Court of Tripura, Agartala;
09. The President, High Court Bar Association, High Court of Tripura, Agartala;
10. The Secretary, High Court Bar Association, High Court of Tripura, Agartala;
11. The Secretary, Tripura Bar Association, Agartala;
12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Deputy Solicitor General, Government of India, High Court of Tripura, Agartala;
14. The Member Secretary, Tripura State Legal Services Authority, Agartala;
15. The Director, Tripura Judicial Academy, Agartala;

16. The LR & Secretary, Law Department, Government of Tripura, Agartala;
17. The District & Sessions Judge, Dhalai District, Ambassa/ West Tripura District, Agartala/Sepahijala District, Sonamura/ North Tripura District, Dharmanagar/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar/ Gomati District, Udaipur. They are requested to circulate the same to all the Courts under their respective jurisdiction;
18. The Judge, Family Court, Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Kailashahar, Unakoti District/ Khowai, Khowai District/ Agartala, West Tripura District/ Sonamura, Sepahijala District/ Belonia, South Tripura District/ Udaipur, Gomati District;
19. The Registrar (Vigilance), High Court of Tripura, Agartala;
20. The Registrar (Judicial), High Court of Tripura, Agartala for information and necessary action;
21. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
22. The Registrar (Admn. P&M), High Court of Tripura, Agartala;
23. The Joint Registrar, High Court of Tripura, Agartala;
24. All the Deputy Registrars, High Court of Tripura, Agartala;
25. The Chief Librarian, High Court of Tripura, Agartala;
26. All the Assistant Registrars, High Court of Tripura, Agartala;
27. All the Superintendents/Court Masters, High Court of Tripura, Agartala;
28. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload the said notification in the official Website of the High Court;
29. All the Sections, High Court of Tripura, Agartala;
30. Notice Board of the Court House;
31. Order File.

**REGISTRAR GENERAL**